

ANNEXURE-2.1 – OPERATIONAL CREDITOR (GOVERNMENT)**Note-**

The claim of operational creditor namely Employees Provident Fund Organization (Regional Office, Vashi) has been submitted on 17/12/2020 after delay of 53 days.

The claim has been verified by the Liquidator based on the evidence/documents as submitted by the creditor during liquidation and considering the merits of the claim, the Liquidator has accepted the said claim vide its letter dated 23/12/2020.

The Liquidator may modify/correct the list of claims, on the directions of the NCLT, or otherwise.

Number of Creditors	OC-2
Details of stakeholders	Employees Provident Fund Organization (Regional Office, Vashi)
Nature of claim and Class of Stakeholders	Operational Creditor (Government)
Amount claimed (in Rupees)	Rs.40,80,002/-
Claim admitted by the Liquidator (in Rupees)	Rs.40,80,002/-
Description of extent to which the debt or dues are secured	There is no charge which is created on any property of the company.
Proofs on the basis of which claims is accepted-	a) Proof of claim in Form-C; b) Section 7A order dated 15/12/2020; c) Section 14B AND Section 7Q Order 17/12/2020.

